

12.25 hrs.

RE. BUSINESS OF THE HOUSE

Shri Hari Vishnu Kamath (Hoshangabad): Sir, when will the House discuss the Bastar events? Have you made up your mind at all?

Mr. Speaker: Yes.

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha): Probably, on the 7th. 7th has been fixed in consultation with you, Sir; so, it will be on 7th morning immediately after the Question Hour and the zero hour.

Shri Hari Vishnu Kamath: On whose motion, Sir?

Mr. Speaker: On Shri Ranga's motion. Papers to be laid.

श्री बागड़ी (हिसार) : अध्यक्ष महोदय, मेरा एक विशेषाधिकार का प्रश्न है 222 के अन्तर्गत वह घाता है . .

अध्यक्ष महोदय : घाटंर, घाटंर । मैं ने मंजूरी नहीं दी है ।

12.25½ hrs.

PAPERS LAID ON THE TABLE

PETROLEUM AND NATURAL GAS
(AMENDMENT) RULES, 1966

The Deputy Minister in the Ministry of Petroleum and Chemicals (Shri Iqbal Singh): Sir, on behalf of Shri O. V. Alagesan, I beg to lay on the Table a copy of the Petroleum and Natural Gas (Amendment) Rules, 1966 published in Notification No. G.S.R. 371 in Gazette of India dated the 19th March, 1966, under section 10 of the Oilfields (Regulation and Development) Act, 1948. [Placed in Library. See No. LT-5964/66.]

ANNUAL REPORT OF THE BHARAT EARTH-
MOVERS LIMITED

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): Sir, I beg to lay on the Table a copy

of the Annual Report of the Bharat Earthmovers Limited, Bangalore for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-5965/66].

12.26 hrs.

STATEMENT RE. SALARIES OF UNIVERSITY
TEACHERS

The Minister of Education (Shri M. C. Chagla): Mr. Speaker, Sir I am glad to announce that the Government has decided to accept the recommendations of the University Grants Commission for revision of scales of pay of University and College teachers, and to give special assistance to the State Governments for implementing these recommendations with effect from the 1st April, 1966. The special assistance from the Centre will be given for a period of five years. The pattern of Central assistance in respect of University teachers will be the same as in the last two Plans namely 80 per cent of the additional expenditure involved. It has been decided that this pattern should be extended to the scheme for College teachers also. In the past, the Central assistance has been 50 per cent for men's colleges and 75 per cent for women's colleges.

The increased assistance from the Centre in respect of College teachers should enable the States to adopt uniformly the University Grants Commission scales now recommended for all the affiliated colleges whether run by Government or by private bodies. The State Governments are required under this scheme to bear the entire balance of expenditure and not to pass on the liability for any portion of it to the management of the private colleges. Even with this arrangement, the proportion of additional expenditure that would now devolve on the State Governments will be less than